

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

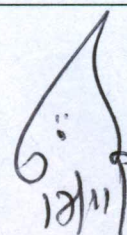
C.P No.370/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Binay Kumar-Vs-Kumar Auto infra (P) Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKU BANERJI, SR ADV
 2. SWARNA CHOUBBY, ADV
 - 3- SIDHARTHA SHARMA, ADV
- Petitioners


18/11/2017

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

List on 04/01/2018.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)